<u>Serial No. 501</u> <u>Advance List</u>

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

OWP No. 385/2003

Farooq Ahmad Parra

..... Appellant(s)

Through: -None.

V/s

Oriental Insurance Co. Ltd.

..... Respondent(s)

Through: -Mr N.H. Khuroo, Advocate. (Through Video Conference from High Court Wing, Srinagar)

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing) Hon'ble Mr Justice Vinod Chatterji Koul, Judge (On Video Conference from Jammu Wing)

ORDER 11.06.2020

Neither petitioner nor his counsel is present. Same was the position on three previous hearings i.e. 08.03.2019, 08.07.2019 and 12.09.2019. Seemingly, the petitioner has lost interest the instant case. In that backdrop, We were about to dismiss this writ petition but in the interest of justice, We give one more opportunity to the petitioner and his counsel to appear before the Court on the next date of hearing, failing which, the writ petition will be dismissed.

List on Monday, the 15th of June, 2020.

Registry to send copy of this order to the learned counsel for the parties through *e-mail*.

(Vinod Chatterji Koul) Judge

(Ali Mohammad Magrey) Judge

<u>SRINAGAR:</u> 11.06.2020 "Hamid"